

SUPREME COURT OF INDIA

Patel Rajnikant Dhulabhai

Vs.

Patel Chandrakant Dhulabhai

Contempt Petition (Civil) Nos. 12-13 of 2006

(C.K. Thakker and D.K. Jain JJ.)

18.08.2008

ORDER

1. It is stated that the name, Brijesh R Chauhan is wrongly mentioned in the judgment. The correct name is `Brijesh K Chauhan'.
2. Accordingly, the name, Brijesh R Chauhan be read as `Brijesh K Chauhan'.
3. List after four weeks.